

recommended certain projects which previously had not obtained high priority and excluded others is no concern of the Centre.

Shri Pataskar: If the survey plans and estimates of the Girni project were ready two years back what is the reason for the delay in the construction of the scheme?

Shri Nanda: That is a matter for the Bombay Government to decide.

Shri Gadgil: Is it not one of the principles of planning that there should be regional justice done to every part of the country?

Mr. Speaker: Order, order. He is tendering some advice.

WRITTEN ANSWERS TO QUESTIONS

सरकारी कर्मचारियों के लिये निवास-स्थान

*१४३८. श्री जांगड़े : क्या निर्माण, गृह-व्यवस्था तथा रमद मन्त्री यह बतलाने की कृपा करेंगे कि केंद्रीय सचिवालय, दिल्ली में काम करने वाले ऐसे प्रथम, द्वितीय और तृतीय श्रेणी के पदाधिकारियों, प्रथम, द्वितीय और तृतीय वर्गों के कलकों और चपरासियों और इस वर्ग के अन्य कर्मचारियों की कुल संख्या क्या है, जिनको अब तक रहने के लिए निवास-स्थान नहीं बिये गये हैं ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): In Delhi and New Delhi residential accommodation is allotted to Government servants, other than Class IV Government servants, according to certain pay groups and not according to their class of service or their office. Information regarding number of employees entitled to different types of accommodation, number of such employees who have been actually allotted accommodation and number on the waiting list has already been given in my reply to parts (a) to (c) of unstarred question No. 76 by Shri Mohanlal Saksena on 4th June 1952, which covers all Government employees entitled to accommodation controlled by this Ministry in Delhi and New Delhi. The labour and time involved in tabulating the information in the form asked for by the hon. Member will not be commensurate with the results obtained, particularly when detailed information in this connection has already been placed on the Table of the House.

तेरिल्ला कपास

*१४३९. श्री जांगड़े : (क) क्या वाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे कि बरार की जोरिल्ला कपास के लिए केंद्रीय सरकार, द्वारा निश्चित किये गये अधिकतम और न्यूनतम दाम क्या हैं ?

(ख) क्या सरकार को बरार के कृषकों के प्रतिनिधियों की ओर से इस निर्णय के विरुद्ध एक अभ्यावेदन मिला है ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The basic minimum and maximum price for "Jarilla" was Rs. 495 and Rs. 828 per candy respectively for 1951-52 season. The floor price has been increased to Rs. 550 for Jarilla for 1952-53 season.

(b) Yes.

PETROLEUM PRODUCTS

*1445. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Works, Housing and Supply be pleased to state what were the quantities of petroleum products imported in the years 1950 and 1951?

(b) What is the quantity that we required for consumption per year?

(c) From what countries do we import petroleum and in what quantities?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) 3,103,000 tons and 3,648,000 tons of Petroleum Products were imported in India during 1950 and 1951 respectively.

(b) 2,916,000 tons and 3,539,000 tons of Petroleum Products were consumed during 1950 and 1951 respectively.

(c) The present sources together with the percentages of imports from each source, are as follows:—

(1) Saudi Arabia	28 per cent.
(2) Bahrein Islands	24 per cent.
(3) U.S.A.	10 per cent.
(4) France	10 per cent.
(5) Italy	6 per cent.
(6) United Kingdom	4 per cent.
(7) Germany	2 per cent.
(8) Singapore and Indonesia	11 per cent.
(9) West Indies	5 per cent.